

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 347 of 2017 & IA No. 927 of 2017**

**Dated: 15<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**M/s Srinivas Sangmarmar Pvt. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

List the matter on **09.01.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/ss*